

SL. No.29

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

|   |   |
|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>IA (IBC)/309/2024, IA (IBC)/310/2024 in Company<br/>Petition IB/106/2023</b> |
| <b>NAME OF THE COMPANY</b>              |   |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>Avanti Finance Pvt Ltd</b>   |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Bala Reddy Visavaram</b>   |
| <b>UNDER SECTION</b>                    | <b>95 of IBC</b>  |

**ORDER**

**IA (IBC)/309/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Preetham Kunapareddy for the Respondent.

This application has been moved for urgent listing of IA (IBC)/310/2024. IA (IBC)/310/2024 is taken up today. Accordingly, this application has become infructuous.

**IA (IBC)/310/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Preetham Kunapareddy for the Respondent.

For filing of counter, **matter is adjourned to 14.03.2024.**

**SD/-**  
**MEMBER (T)**

**SD/-**  
**MEMBER (J)**